

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/114/2016
NAME OF THE PETITIONER(S) : K. Balagangadharan & another
NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others
UNDER SECTION : 397/398, 111 of companies act 1956

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) INDRAN M.B.

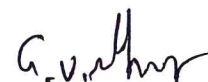
FOR RESPONDENTS 3,4,25



2) Adv. Narayanan P. Pally For Petitioners

3) K. RAMASAMY
G. VIJAYAN KUMAR

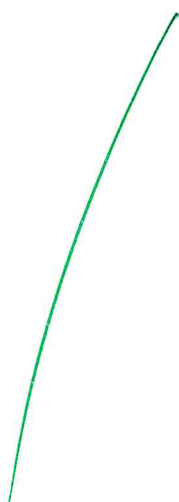
Counsel for Respondents
1 & 2

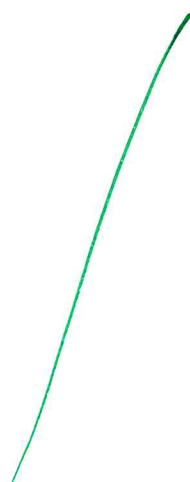


4) G. VIJAYAN KUMAR
FOR SINDHU S. KANAKSHI

Counsel for Respondents 6 & 7









ORDER

Shri Narayanan P Potty, counsel for petitioner present. Shri Gowtham Kumar, counsel for R1 & R2 and representing R6 & R7 present and sought time for filing sur rejoinder. Time extended at request to file sur rejoinder and serve copy of the same to the other side. Shri M B Indran, counsel for R3 to R5 present and reported that there is no counter to be filed against the rejoinder. The matter is posted for final hearing. Put up on 20.06.2017 at 10.30 A.M.

B.C.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)